

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Cr1) No(s).8888-8889/2013

SAKTU

Petitioner(s)

VERSUS

STATE OF UP & ORS

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 16/04/2014 These Petitions were called on for hearing today.

For Petitioner(s)

Mr Rachit Mittal, Adv.
Mr. Mukesh K. Giri,Adv.

For Respondent(s)

Mr. P.N. Puri,Adv.
Mr. Nitin Kumar Thakur ,Adv

UPON hearing counsel the Court made the following
O R D E R

Both matters would fall under complete category. They
be processed for listing before the Hon'ble Court as per
rules.

(M.A. SAYEED)
REGISTRAR

hj